NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1373/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2017

NAME OF THE PARTIES: Shapoorji Pallonji Investment Advisors Pvt.Ltd.
V/s.
Omkar Realtors and Developers Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
4	Mr. Ravi Kadam, Sr. Counsel Mr. Naushad Engineer, Counsel Mr. Dhawal Mehta Ms. Shoma Maitra for Respondent		

ORDER

CP No.1373/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter for hearing on 28.9.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)